

15th Legislative Assembly Budget Session 2025

List of Business

18 March 2025 11:00 AM

- 1. QUESTIONS.
 - (1) Questions entered in the separate list to be asked and answers given.
- 2. ZERO HOUR.
- 3. CALLING ATTENTION NOTICE.

(1)	Calling Attention Notice No. 2 notice given by Shri Shishpal Keharwala, MLA	Regarding increasing effects of synthetic drugs.
	<u>Calling Attention Notice No. 24</u> notice given by Shri Ashok Kumar Arora, MLA , clubbed with Admitted Calling Attention Notice No. 2	The Hon'ble Member may ask a clarificatory question at the time of discussion on the Calling Attention No. 2
	<u>Calling Attention Notice No. 28</u> notice given by Shri Mandeep Chatha , MLA , clubbed with Admitted Calling Attention Notice No. 2	The Hon'ble Member may ask a clarificatory question at the time of discussion on the Calling Attention No. 2
	Calling Attention Notice No. 37 notice given by Shri Balwan Singh Doulatpuria, MLA, clubbed with Admitted Calling Attention Notice No. 2	The Hon'ble Member may ask a clarificatory question at the time of discussion on the Calling Attention No. 2

- (2) Reply of Calling Attention No. 2, 24, 28 & 37 regarding increasing effects of synthetic drugs.
- 4. BUDGET FOR THE YEAR 2025-2026.
 - (1) GENERAL DISCUSSION on the Budget Estimates for the year 2025-2026.
- 5. PRESENTATION OF REPORTS OF THE ASSEMBLY COMMITTEES THROUGH 'NeVA'

PORTAL.

(1)			
(1)	THE CHAIRPERSON OF THE COMMITTEE ON THE	to present the Forty Eight Report of the Committee on the	
	WELFARE OF SCHEDULED CASTES, SCHEDULED	Welfare of Scheduled Castes, Scheduled Tribes and Backward	
	TRIBES AND BACKWARD CLASSES	Classes for the year 2024-2025	

THE CHAIRPERSON OF THE COMMITTEE ON LOCAL BODIES AND PANCHYATI RAJ INSTITUTIONS to present the Twentieth Report of the Committee on Local Bodies and Panchyati Raj Institution for the year 2024-2025.

6. LEGISLATIVE BUSINESS.

(1) (Bills to be introduced)

(VIII)
The Haryana Contractual Employees (Security of

)		1	, ,
	The Haryana Panchayati Raj (Amendment) Bill, 2025	A MINISTER	to introduce the Haryana Panchayati Raj (Amendment)
)	The Haryana Land Revenue (Amendment) Bill, 2025	A MINISTER	to introduce the Haryana Land Revenue (Amendment)
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)	The Seeds (Haryana Amendment) Bill, 2025	A MINISTER	to introduce the Seeds (Haryana Amendment) Bill;
)	The Insecticides (Haryana Amendment) Bill, 2025	A MINISTER	to introduce the Insecticides (Haryana Amendment) Bill;
)			
	The Haryana Honourable Disposal of Dead Body Bill, 2025	A MINISTER	to introduce the Haryana Honourable Disposal of Dead Body Bill;
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)	The Haryana Registration and Regulation of Trave Agents Bill, 2025	A MINISTER	to introduce the Haryana Registration and Regulation of Travel Agents Bill;
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to introduce the Haryana Contractual Employees

(2) (Bills for consideration and passing)

Service) Amendment Bill, 2025

(i)			
(1)	The Haryana Village Common	(Regulation) Amendment MINISTER	to move that the Haryana Village Common Lands (Regulation)
	Lands (Regulation) Amendment		Amendment Bill be taken into consideration at once; Also to move that
	Bill, 2025		the Bill be passed.

MINISTER

(ii)			
(")	The Panchkula Metropolitan	to move that the Panchkula Metropolitan Development Authority	
	Development Authority	MINISTER	(Amendment) Bill be taken into consideration at once; Also to move
	(Amendment) Bill, 2025		that the Bill be passed.

Chandigarh-160001 Date:17/Mar/2025 Dr. Satish Kumar Secretary HARYANA VIDHAN SABHA